

ITEM NO.809

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1820-1822/2017 in CONMT.PET.(C) No. 413/2012 In
C.A. No. 9833/2011

SECURITIES AND EXCHANGE BOARD OF INDIA

Petitioner(s)

VERSUS

SUBRATA ROY SAHARA AND ORS. & ORS.

Respondent(s)

Date : 14-11-2025 These petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Applicant(s) :

Ms. Divya Singh, Adv.
Mr. Dinesh Jotwani, Adv.
Mr. Dhawesh Pahuja, AOR

Mr. Mrityunjai Singh, Adv.

For Respondent(s) :

Mr. Gautam Awasthi, AOR
Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Arnav Narain, AOR
Mr. Abhijnan Jha , AOR
M/S. Khaitan & Co., AOR
Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. E. C. Agrawala, AOR
Mr. Manoj K. Mishra, AOR
Mr. Rahul Shyam Bhandari, AOR
Ms. Neelam Singh, AOR
Ms. Rupali Sharma, AOR
Mr. Ravindra Keshavrao Adsure, AOR
Mr. Diggaj Pathak, AOR
Mr. Pranaya Goyal, AOR
Mr. Sudarshan Lamba, AOR
Mr. Hitendra Nath Rath, AOR
Mr. Kunal Cheema, AOR
Mr. Mrityunjai Singh , AOR
Mr. Aaditya Aniruddha Pande, AOR
Miss Tanya Agarwal, AOR
Mrs. Priya Puri, AOR

Mr. Abhinay, AOR

**UPON being mentioned, the Court made the following
O R D E R**

As prayed, List these applications (IA Nos. 241288 & 229256 of 2025 and IA Nos. 289266 & 289277 of 2025) alongwith other applications in Contempt Petition(C) No. 1820-1822/2017, which are slated to be listed on 17.11.2025.

**(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS**

**(ANJU KAPOOR)
ASSISTANT REGISTRAR**